

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4026
TO BE ANSWERED ON 19.03.2021

Pollution from Chemical Waste

4026. SHRI ANUMULA REVANTH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has taken steps in coordination with the Ministry of Jal Shakti and with the State Government of Telangana to ensure no waste especially chemical waste from pharmaceutical industries are dumped into the river Musi;
- (b) if so, the details thereof;
- (c) the steps being taken/proposed to protect Musi River water from contamination and pollution; and
- (d) the details of funds allocated by the Government for the same during the last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) There is no dumping of any chemical waste into river Musi. Total wastewater generation from the industries is 9.65 MLD in the catchment area and out of which 5.65 MLD is being treated with captive ETPs and remaining through three Common Effluent Treatment Plants with a capacity of 4.56 MLD.
- (c) As per the information available, a total of 1960 MLD of sewage is being generated in the catchment of River Musi, 772.5 MLD of STPs are existing and proposals for 1259 MLD are under different stages. The solid waste management is done through 100% door to door collection and is being managed at integrated MSW processing facility including Scientific Land fill.
- (d) The State Government has accorded Administrative Sanction for 17 STPs with a total treatment capacity of 376.5 MLD vide G.O.Rt.No.374, MA&UD Dept., Dt:11.09.2020 for Rs.1280.87 Crores with 40:60 ratio of Government and Private participation.
